

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/001796/2018

DATED THIS THE 13TH DAY OF NOVEMBER 2019

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV.SANKAR MEMBER (A)

1. All India DGAQA Group B  
Gazetted Officer's Association,  
C/o Office of the Addl Director General  
(Nasik) DGAQA, Ministry of Defence,  
HAL, (Nasik Division),  
Ojhar (Nasik) 422207,  
Represented by its Joint Secretary,  
Bangalore Chapter,  
Shri Pothu Raju Kambhampalli,  
Working as JSO, office of RDAQA, DGAQA  
Bangalore-560 017.  
Resident of Qtrs No.C -40/7,  
DRDO Phase – II  
C V Raman Nagar  
Bengaluru – 560 093

2. Shri Virendra Kumar Kadam  
S/o Late Sushil Kumar  
Aged about 52 years, SSO-II  
O/o ORDAQA, DGAQA,  
Ministry of Defence  
C/O HAL (Korwa) 227412  
Resident of GH-16, HAL Guest House,  
Korwa 227412 ....Applicant

(By Advocate Shri BS.Venkatesh Kumar)  
Vs.

1. The Directorate General of  
Aeronautical Quality Assurance  
Ministry of Defence  
H Block, New Delhi-110 011.

2.The Secretary Defence Productions  
Ministry of Defence  
South Block, New Delhi-110 011.

3.The ADG,(N&CZ)  
DGAQA,  
Ministry of Defence  
C/O HAL, Lucknow Division,  
Lucknow 226016

4.The ADG,(SZ)  
DGAQA,  
Ministry of Defence  
C/O HAL (BC)  
Vimanapura Post,  
Bangalore 560 017. ....Respondents.

(By Shri N.Amaresh ... Sr. Panel Counsel)

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

1. Heard. The Learned counsel for the applicant and party submit that they are planning to withdraw the OA. Allowed without any grant of liberty in the matter.
2. OA is dismissed as withdrawn. No order as to costs.

(CV.SANKAR)  
MEMBER (A)

bk

(DR. K.B. SURESH)  
MEMBER (J)